

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NOS. 1983-1984 OF 2002

Commissioner of Central Excise, Jaipur
ant (s)

Appell

VERSUS

M/s. Birla Corporation Limited and Anr.

Respondent (s)

Date : 25/01/2007 This Petition was called on for judgment today.

For Appellant (s) Mr. B. Krishna Prasad,Adv.

For Respondent(s) Ms. Meera Mathur,Adv.

Mr. Parveen Kumar,Adv.

Hon'ble Dr. Justice Arijit Pasayat pronounced

Judgment of the Bench comprising His Lordship and Hon'ble Mr.

Justice S.H. Kapadia.

The appeals are disposed of without any order
as to

costs in terms of the signed judgment.

(Neena Verma)

Court Master

(Madhu Saxena)

Court Master

Signed Reportable judgment is placed on the file.